

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.07/UHC/Admin.A-II/2024

Dated: Jan.11, 2024

Shri S.M.D. Danish, Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Rudraprayag, in the vacant Court, with immediate effect.

Note:

- (A) Recommendation of the name of Shri Dhananjay Chaturvedi, the then District & Sessions Judge, Chamoli, who was placed under suspension vide Office-Memorandum No. 74/UHC/Admin.A-II/2023 dated 24.07.2023 and now has been reinstated vide Office Memorandum No. 08/UHC/Admin.A-II/2024 dated 11.01.2024, is being sent to the State Government for his posting as Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand Dehradun, vice Shri S.M.D. Danish.

By Order of Hon'ble the Acting Chief Justice,

Sd/-
(Ashish Naithani)
Registrar General

No.303/UHC/Admin.A-II/2024

Dated: Jan.11, 2024

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand, Nainital.
12. OSD/CPC of the Court.
13. P.P.S. to Hon'ble the Acting Chief Justice.
14. P.S./P.A. to Hon'ble Judges of the Court with the request to place the Notification for kind perusal of Hon'ble Judges.
15. P.S./P.A. to Registrar General.
16. Chief Treasury Officer (s) Dehradun & Rudraprayag.
17. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
18. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-II**